

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-101**

Appeal No-12/252/ND/2023

**IN THE MATTER OF:**

Sanjay Goel

**Vs.**

ROC

**....Applicant**

**.....Respondent**

**SECTION**

U/s 252

**Order delivered on 17.01.2023**

**CORAM:**

**SHRI P.S.N PRASAD,  
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

None present on behalf of parties at the time of hearing. In the interest of justice, post this matter on **06.02.2023**.

Sd/-

**(DR. BINOD KUMAR SINHA)  
MEMBER (T)**

Sd/-

**(SHRI P.S.N PRASAD)  
MEMBER (J)**